

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

	PRESENT: SHRI Ch. M	IOHD SHARIEF TARIQ, MEMBER-JUD	ICIAL
APPL	ICATION NUMBER	:	
PETITION NUMBER		: TCP/523/KER/(IB)/2017	
NAME OF THE PETITIONER(S)		: K. HEMALATHA VISWANATHAN	
NAME OF THE RESPONDENT(S)		: VYSALI PHARMACEUTICALS LT	T'D
UNDER SECTION		: 433 (E) (F)	
S.No.	NAME (IN CAPITAL)	DESIGNATION	ŞIGNATURE
		REPRESENTATION BY WHOM	
<u>j)</u>	Relconnon	Prc. S. Let. Vysali Phonomochiculy Mel.	Of Lan



ORDER

No representation on behalf of the Petitioner. Representative for Respondent present. He has filed an affidavit in the shape of an undertaking to pay the gratuity amount to the legal heirs of the Petitioner (deceased). The affidavit is taken on record. In the light of the undertaking given, the petition stands **disposed of**, with the direction to pay the gratuity amount to the legal heirs, as and when demanded.

MEMBER (JUDICIAL)

ghk